

BY E-MAIL

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL  
PRADESH)**

NO.HC.VII-6/2018/ 6779 /A

From :- Shri Mridul Kumar Kalita,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti Selina Begum,  
District & Sessions Judge,  
Nalbari.

Dated Guwahati the 17<sup>th</sup> November, 2018.

Sub: **Permission to visit Hongkong**

Ref:- Your letter No. DJNB/2403 dated 01.11.2018.

Madam,

With reference to the above, I am directed to inform you that, you are allowed to visit Hongkong along with your family members during the period of Winter Vacation w.e.f. 24.12.2018 to 31.12.2018 with station leave permission w.e.f. the evening of 23.12.2018 till the morning of 02.01.2019 and avail the full Winter Vacation, as prayed for.

Yours faithfully,

  
**REGISTRAR (VIGILANCE)**

17/11/18

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